

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 35 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Anil Special Steel Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner.


ORDER

It is submitted by the Ld. Counsel for the Petitioner that CIRP against the Corporate Debtor filed by another party is under consideration before the Principal bench on 18th January, 2018 in (IB) 603/PB/2017 and is at the stage of notice. In view of the same it is requested by the Ld. Counsel that this matter be also listed before the same bench.

This petition be placed before the Hon'ble President for appropriate directions.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)